

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

(IB)-239(PB)/2017

**IN THE MATTER OF:**

**M/s Baddi Foils Pvt. Ltd.**

.... **APPLICANT / PETITIONER**

**Vs.**

**M/s Biotropics Pharma Pvt. Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 18.08.2017**

**Coram:**

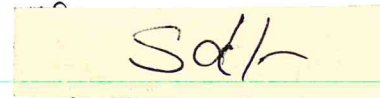
**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**For the APPLICANT / PETITIONER** :- Mr. Shankar Kumar Jha, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 25<sup>th</sup> August 2017.



**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**